

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 108(ND)/2016

IN THE MATTER OF:

M/s. Esquire Electronics Inc & Anr.

.....Petitioners

v.

Netherlands India Communications Enterprises Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

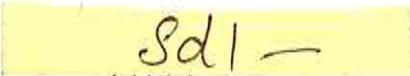
For the Petitioner(s)

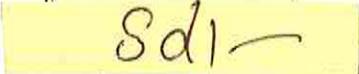
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Shri Tarun Sharma, Shri Uttam Dutt & Ms. Riya
Gulati, Advocates

ORDER

On account of paucity of time, matter is adjourned to 29.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)

16.08.2017

Vineet